

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 260 of 2012

Dated : 24th March, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

M/s. A.B. Grain Spirits Pvt. Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

ORDER

Counsel for the Appellant(s) : Mr. Rajesh Mittra

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri &
Ms. Ruth Elwin

ORDER

Judgment is reserved.

The appellant is at liberty to file its written submissions, if any, within three days after serving copy on the other side.

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**